

Item No.30

Central Administrative Tribunal
Principal Bench, New Delhi



CP No. 55/2021
O.A. No.1453/2020

This the 19th day of April, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)

Sh. Ajay Kumar,
Aged about 55 years,
S/o late Sh. Amar Singh,
R/o 1st Floor, A/23
Lajpat Nagar-1, New Delhi-110024
Working as:
Senior Conservation Assistant,
Group 'C',
Archaeological Survey of India,
Dharohar Bhawan, 24-Tilak Marg,
New Delhi-110001

- Applicant

(By Advocate: Mr. Kunal Malik)

Versus

1. Ms. V. Vidhyavathi,
Director General,
Archaeological Survey of India,
Dharowar Bhawan,
ASI Headquarters,
24, Tilak Marg,
New Delhi-110001

2. Sh. Raghvendra Singh,
Secretary, Ministry of Culture (UOI)
502-C, Shastri Bhawan,
New Delhi-110001

- Respondents

(By Advocate: Mr. Hilal Haider)



ORDER (Oral)

Justice L. Narasimha Reddy:

This Contempt Case is filed alleging that the respondents did not comply with the order dated 12.10.2020 in the OA No. 1453/2020. The OA was allowed and the respondents were directed to reinstate the applicant into service forthwith.

2. We heard Mr. Kunal Malik, learned counsel for the applicant and Mr. Hilal Haider, learned counsel for the respondents.

3. Though with some delay, the respondents have since reinstated the applicant through an order dated 13.04.2021. With that, the order of this Tribunal stands complied with.

4. We therefore close the Contempt Case.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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